America is not able to organise help from outside." In the light of this disclosure by a former C.I.A. agent who operated in India, that the American Embassy was financing these people, what steps have the Government taken to find out that aspect of the question...

(Interruption)

SHRIMATI INDIRA GANDHI: 1 can't reply . . . (Interruption)

SHRI BHUPESH GUPTA: What is the answer? This is a serious thing...

(Interruption)

SHRIMATI INDIRA GANDHI: Please, Mr. Gupta, otherwise I cannot reply to you. I would merely say that the Home Minister has already denied the allegation that there was any meeting between the C.I.A. agent and Naga leaders in Imphal in 1956 as implied or alleged in the article which Mr. Gupta has referred to.

THE DEPUTY CHAIRMAN: The Question Hour is over, Calling Attention Motion.

WRITTEN ANSWERS TO QUESTIONS

IMPLICATIONS OF THE RESUMPTION OF U.S. ARMS AID TO ISRAEL

*39. SHRI N. SRI RAMA REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have studied the implications of the resumption of the supply of arms by U.S.A. to Israel and some Arab countries; and
- (b) if so, whether any assurances are being sought by Government from U.S.A. or the receiving countries with regard to the misuse of the same against India's interests?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) While the Government have noted the United States announcement last month 2—61 R.S./67

regarding resumption of arms supplies to Israel, Saudi Arabia, Lebanon, Tunisia, Morocco and Libya, it is difficult to consider in detail the implications of the lifting of this arms embargo, as information regarding the nature and amount of supplies involved is not so far available.

(b) The question of diversion of such arms supplies to countries unfriendly to India has been taken up with the United States Government and it is now the U.S. practice to have a clause in agreements for supplying arms forbidding transfer of such arms to third countries.

NEGOTIATIONS WITH CHINA

*40. SHRI BHUPINDER SINGH:
PROF. SATYAVRATA SIDDHANTALANKAR:
SARDAR RAM SINGH:

Will the PRIME MINISTER be pleased to refer to the statement made by the then Minister of External Affairs in Bombay in August, 1967 before the Progressive Group and state:

- (a) whether Government are prepared to negotiate with China without insisting on any pre-conditions.
- (b) whether any indication has been received from any quarter that China is also prepared to enter into negotiations with India for peaceful settlement of the border dispute; and
- (c) whether India is prepared to take initiative or will welcome any other friendly country taking initiative to bring China to the conference table?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Government are always willing to negotiate with China on any basis that is consistent with our territorial integrity, sovereignty as well as our national honour and dignity.

(b) No, Madam.